333	Written Answers	PAUSA 17, 1912 ( <i>SAKA</i> )	Written Answers 334
1	11. Assistant Excise and Taxation Commissioner		1
12	2. District Industry	Officer	1
13	3. District Food &	Supplies Officer	1
14	4. Deputy Registr	ar. Coop Societies	1
1	5 Section Officer	SAS	1
16	6. Divisional Acco	unt (non SAS)	1
13	Examiner Accounts (Vigilance (SAS)		1

## Panthic Committee Code of Conduct for Journalists in Punjab

1777. SHRI INDRAJIT GUPTA-SHRI JANARDHANA POOJARY: SHRI VAMANRAO MAHADIK:

Will the PRIME MINISTER be pleased to state:

- (a) whether the attention of the Government has been drawn to the decree of a Code of Conduct for journalists published by the five-member Panthic Committee the violation of which would invite retribution;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the steps being taken by the Government to protect journalists and newspapers in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The Government have seen press reports about a 'Code of Conduct' set down by the Panthic Committee (Dr. Sohan Singh) warning media persons inter-alia not to use the

word 'terrorists' and to refer to all those 'struggling for Khalistan' as 'Khalistan freedom fighters of Khalistani Mujahadeen' Government would not be cowed down by such dictates. Adequate protection is being given to the media including some of the reporters and the arrangements are constantly under review

## Strength of Territorial Army

1778. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

- (a) the present strength of Territorial Army;
- (b) whether there is need to increase the number and also to strengthen the Territorial Army in view of the present situation in the country; and
- (c) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The present sanctioned strength of Territorial Army is 43,765 (all ranks).

(b) and (c). Taking all relevant aspects into consideration, it has been decided to